

Annexure-7

Name of the Corporate Debtor: Shree Ahuja Properties & Realtors Private Limited; Date of Commencement of CIRP: 18.05.2023; List of Creditors as on: 09.12.2024-(Version-3)

Operational Creditors (Government Dues)

Sl No.	Details of Claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Income Tax Department		30.05.2023 (Email)	28,31,68,751.00	28,31,68,751.00	Unsecured	NO	NIL	NIL	NIL	NIL	NIL	
2	Assistant Commissioner CGST & C.EX		01.06.2023 (Email)	51,82,04,743.20	-	Unsecured	NO	NIL	NIL	NIL	51,82,04,743.20	NIL	Subject to further verification
3	Income Tax (TDS)		06.06.2023 (Speed Post)	7,35,02,996.00	-	Unsecured	No	NIL	NIL	NIL	7,35,02,996.00	NIL	Subject to further verification
4	Employees Provident Fund		16.06.2023 (Email)	3,68,82,355.00	-	Unsecured	No	NIL	NIL	NIL	NIL	3,68,82,355.00	-
5	State Tax Department	Government of Maharashtra	19.01.2024	1,26,58,488.00	1,26,58,488.00	Unsecured	No	NIL	NIL	NIL	NIL	NIL	-
	Total		-	92,44,17,333.20	29,58,27,239.00	-	-	-	-	-	59,17,07,739.20	3,68,82,355.00	-

For Shree Ahuja Properties & Realtors Private Limited
(Under CIRP)


Resolution Professional